GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)

LOK SABHA
UNSTARRED QUESTION NO.1943
TO BE ANSWERED ON 12TH February, 2021

SANCTION FOR AYURVEDA DOCTORS TO PERFORM MEDICAL PROCEDURES

1943. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether the Government proposes to mandate the basic qualification of BAMS for Ayurveda doctors similar to MS surgery or MS ENT in Allopathic system in view of recent announcement by Central Council for Indian Medicine (CCIM);

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has mandated BAMS Doctor to mention the Degree so obtained by them on their display boards at clinics/hospitals so as to apprise the patient undergoing surgery that the medical practitioner is qualified for Ayurveda and not from the Conventional Modern Medicine Practitioner (Allopathy); and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI KIREN RIJiju)

(a) & (b): No, Government has not allowed to any Ayurveda Doctor having just BAMS qualification to perform surgical procedure so notified vide Indian Medicine Central Council (Post Graduate Ayurveda Education) Regulations, 2016, dated 19th November, 2020. Only PG scholars of Shalya (General Surgery) and Shalakya (Diseases of Eye, Ear, Nose, Throat, Head, Oro-Dentistry) Departments are allowed to perform such surgical procedures as it is part of their curriculum.

(c) & (d): As per Practitioners of Indian Medicine (Standards of Professional Conduct, Etiquette and Code of Ethics) Regulations, 1982, it shall be compulsory for a practitioner of Indian medicine to affix the correct degree or diploma before or after his name.